

Title: Introduction of the Airlines Regulatory Authority Bill, 2005.

15.48 hrs.

SHRI CHANDRAKANT KHAIRE (AURANGABAD, MAHARASHTRA): Sir, I beg to move for leave to introduce a Bill to provide for setting up of an Airlines Regulatory Authority and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to introduce a Bill to provide for setting up of an Airlines Regulatory Authority and for matters connected therewith."

The motion was adopted.

SHRI CHANDRAKANT KHAIRE : I introduce the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated
29.7.2005.